

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 84/BB/ 2017	-	For compliance of office objections raised by registry.	Rule-6 of IB	Sterling Brass Industries Manufactures & Exporters Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SANGEETHA for CCI-Legal	Operational Creditor	

Counsel for petitioner is present. It has come to the notice of the Tribunal that already an IRP was appointed in respect of the respondent company and moratorium order was passed.

Therefore, this matter cannot be proceeded with in view of moratorium order passed in CP (IB) 1/2017.

List it on 20.10.2017.



MEMBER (J)